

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 8088/2015

ATUL KUMAR GUPTA & ANR.

Appellant(s)

VERSUS

AMIT MOHAN MITTAL & ANR.

Respondent(s)

Date : 09-03-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE HIMA KOHLI

For Appellant(s) Dr. Vinod Kumar Tewari, AOR (N.P.)

For Respondent(s) Mr. Samir Ali Khan, AOR (N.P.)

UPON hearing the counsel the Court made the following
O R D E R

No representation on behalf of the parties.

In the interest of justice, to provide another
opportunity, list the matter after two weeks.

(RAJNI MUKHI)
COURT MASTER (SH)

(R.S. NARAYANAN)
COURT MASTER (NSH)